## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1267/(MAH)/2017 M.A. No. 558/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Linkson International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. N

NAME

**DESIGNATION** 

SIGNATURE

01 CS Manish Baldera

R. P.

## ORDER MA 558/2017 IN CP NO. 1267/ I&BP/NCLT/MB/MAH/2017

At request of the Resolution Professional, list this matter on 15.1.2018.

Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR

Member (Judicial)